

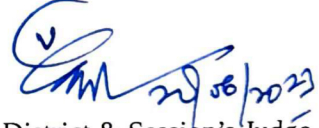
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE

CIRCULAR

Sub: Organizing a Yoga Session on 21st June, 2023 to celebrate "International Yoga Day".

In compliance to the D.O letter no. 15011/42/2022-Jus (AU) dated 17.06.2023, annexed with letter No.968/RV/DHC/2023, Dated 19.06.2023 of the Registrar Vigilance, High Court of Delhi, New Delhi, regarding celebration of "International Yoga Day" on 21st June, 2023, a Yoga Programme on International Day of Yoga shall be conducted in Rouse Avenue District Court Complex, New Delhi on 21st June, 2023 to celebrate "International Yoga Day" from 09:00 am to 09:45 am.

All the Ld. Judicial Officers, staff members posted in Rouse Avenue Court Complex and Bar members, Rouse Avenue Court Complex are requested to make it convenient to assemble on 21st June, 2023 at 09:00 a. m, in front of Record Room, at Ground Floor, Rouse Avenue Court Complex for attending the said Yoga Session.


Principal District & Session's Judge-
cum-Spl. Judge, (PC Act), CBI
RADC, New Delhi

At 4:16 PM
No. 5168-D To 5240D
...../CTB/RADC/2023

Dated 20.06.2023

Copy forwarded for kind information to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The PS to Ld. Principal District & Sessions Judge, RADC, Delhi.
3. All the Ld. Judicial Officers (RADC).
4. All the Administrative Officers/Branch Incharges, RADC.
5. Concerned official for uploading on LAYERS.
6. Concerned Police Post/Security.
7. PWD office (Civil) & (Electrical)